

LEGISLATIVE ASSEMBLY SECRETARIAT NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI-110054 BULLETIN PART-II

(General information relating to legislative and other matters) Wednesday, 12 March, 2025/21, Phalgun, 1946 (Shaka)

No. 10

Sub: Election of 03 (three) Members to the Delhi Development Authority under the provisions of the Delhi Development Act, 1957.

Hon'ble Members are hereby informed that under the provisions of Section 3(3)(f) of the Delhi Development Act, 1957, 03 (three) Members of Legislative Assembly of NCT of Delhi is required to be elected for representation in Delhi Development Authority by means of a single transferable vote by the Members of the Legislative Assembly from among themselves of which two shall be from among the Ruling Party and one from the Opposition Party.

For this purpose, the following schedule has been fixed for receiving the nominations, withdrawal of candidature and for holding election, if necessary:-

1.	Last date of receipt of nomination:	Monday, 24 th March 2025
		upto 5:00 PM
2.	Last date of withdrawal of nomination:	Tuesday, 25 th March 2025
		upto 5:00 PM
3.	Timing of voting (if necessary):	Wednesday, 26th March 2025
		(01:00 PM to 02:00 PM)
4.	Venue of voting (if necessary):	MLA Lounge-I,
		Legislative Assembly Complex,
		Old Secretariat, Delhi-110054.
5.	Counting of votes (if necessary):	To commence from 04:00 PM of
		Wednesday, 26th March 2025

Nominations (in the enclosed format) can be submitted at the Notice Branch, (Room No.46), Assembly Complex, Old Secretariat, Delhi-110054, with immediate effect during office hours.

Secretary

Note. 1. For the convenience of Hon'ble Members, Nomination Forms are enclosed herewith. The same are also available in the Notice Branch of the Assembly Secretariat and Assembly Website https://delhiassembly.delhi.gov.in/ under the Head- "Download Forms".



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Election to the Delhi Development Authority Nomination Form

I propose the name of Shri / Smt./ Ms				
to be a member of the Delhi Development Authority.				
	Signature of Proposing MLA:			
	Name of the Proposing MLA:			
_ ".	Constituency Name and No.:			
Delhi: Date:				
I accept the above no	mination.			
	Signature of the proposed MLA:			
	Name of the proposed MLA:			
	Constituency Name and No.:			
Delhi: Date:				